

**Opening of Branches of Nationalised Banks in Backward and Rural Areas**

1090. SHRI GIRIDHAR GOMANGO: Will the Minister of FINANCE be pleased to state:

(a) whether any instructions have been issued to different nationalised banks to open their branches in the backward and rural areas of the country; and

(b) if so, number of branches opened in the backward districts of Orissa in the years 1974-75 and 1975-76 and proposal for the year 1976-77?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) Reserve Bank of India have advised all the commercial banks that while drawing up three year rolling plans for branch expansion, they should give special attention to un-banked and under-banked rural and semi-urban areas and under-banked and backward Districts, States and Union Territories, especially in the Eastern and North Eastern Regions and endeavour to open as many offices in those areas as possible so that the inter-district and inter-State disparities in the matter of provision of banking facilities are progressively reduced and the growth potential of the country as a whole adequately exploited.

(b) Reserve Bank of India have reported that during the years 1974 and 1975 (upto November, 30, 1975), public sector banks had opened 8 offices and 11 offices respectively in the backward districts of Balasore, Bolangir, Dhenkanal, Kalahandi, Keonkhar, Koraput, Mayurbhanj and Boudh Khondmals. The Reserve Bank of India have also reported that as at the end of November 1975, public sector banks had on hand 40 licences/allotments for opening branches in these districts. Districtwise details are set out in the attached statement.

Branch expansion work is undertaken by the banks within the framework of three year rolling plans. The Reserve Bank are currently examining the branch expansion plans of the public sector banks for the three years 1976-78.

*Statement*

**Branches opened by public sector banks in backward districts of Orissa during 1974 and 1975 (upto Nov. 1975) and licences/allotments pending with them on November 30, 1975 for opening branches in these districts.**

| Name of the District  | No. of branches opened in |                           | Licences in hand at the end of Nov. 1975. |
|-----------------------|---------------------------|---------------------------|---|
|                       | 1974                      | 1975 (upto Nov. 30, 1975) |   |
| Balasore . . .        | 1                         | 1                         | 6   |
| Bolangir . . .        | 2                         | 1                         | 6   |
| Boudh Khondmals . . . | ..                        | 1                         | 5   |
| Dhenkanal . . .       | ..                        | 1                         | 4   |
| Konjhar . . .         | 1                         | ..                        | 4   |
| Koraput . . .         | 1                         | 4                         | 8   |
| Kalahandi . . .       | ..                        | 2                         | ..  |
| Mayurbhanj . . .      | 3                         | 1                         | 7   |
|                       | 8                         | 11                        | 40  |

**Rationalisation of Air Traffic**

1091. SHRI DHAMANKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) on how many air routes in the country nationalisation of air-traffic service was undertaken for effecting economy in the operating costs in the wake of fuel crisis which led to sharp increase in the cost of operation; and

(b) the amount of savings on the cost of fuel to Air India and the Indian Airlines during the last one year due to rationalisation of air-traffic?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR).** (a) As a result of rationalisation study of the various air routes over the Indian skies a reduction in the overall route mileage on 14 scheduled routes by approximately 250 nautical miles has been effected

(b) As a result of this rationalisation of the air routes it is estimated that the annual savings will be about Rs. 30 lakhs

**स्वेच्छा प्रकटन योजना के अन्तर्गत  
"बांड" खरीदना**

1092. श्री हुकूम खन्दा कल्याण : क्या वित्त मंत्री यह बताने को तैयार करेंगे कि

(क) जिन व्यक्तियों ने स्वेच्छया प्रकटन योजना के अन्तर्गत अपनी आय और सम्पत्ति की घोषणा की है उन्होंने कितने मरकरी बांड 1985 खरीदे हैं, और

(ख) भारतीय रिजर्व बैंक को अब खरीद गये बांडों पर 1985 तक कितना व्याज अदा करना पड़ेगा ?

वित्त मंत्रालय में उपसत्री (श्रीमती सुशीला रोहाटगी) : (क) आय और सम्पत्ति स्वच्छता प्रकटन अध्यादेश 1975 की धारा 3(3) के अनुसार आय और सम्पत्ति घोषित करने वालों द्वारा रूपमा लगाए जाने के लिए सरकार ने 1985 में पकने वाले 5% प्रतिशत बाण्ड अधिसूचित किए थे। उक्त अध्यादेश की धारा 5(4) के अन्तर्गत घोषणा करने वाले व्यक्ति को अपनी आय और सम्पत्ति की घोषणा किए जाने की तारीख से 30 दिन के अन्दर-अन्दर इन बाण्डों में हस्ता लगाना होता है। 15 जनवरी 1976 तक इन बाण्डों में कुल 15 89 करोड़ रुपया लगाए जाने के लिए उन कार्यालयों में

1,00,231 आवेदन पत्र दिए गए जिनमें यह रुपया प्राप्त किया जाना है।

(ख) इन बाण्डों पर हस्ता लगाए जाने की तारीख से लेकर इनके पकने की तारीख अर्थात् 20 अक्टूबर 1985 तक 5% प्रतिशत वार्षिक ब दर से व्याज दिया जाएगा।

**Assistance from International Monetary Fund under Oil Facility Fund**

1093 SHRIMATI ROZA DESHPANDE Will the Minister of FINANCE be pleased to state

(a) whether the Government of India propose to urge upon the IMF to continue assistance from the Oil Facility Fund during the year 1976 at its interim Committee's meeting in Jamaica, and

(b) on what heads the amount received from IMF under Oil Facility Fund was spent in 1975?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHAIGI)** (a) Though India would have liked the continuance of IMF Oil Facility the matter was not raised at the Interim Committee meeting in Jamaica in view of lack of agreement even among the developing countries and the known opposition of the developed countries to such an extension

(b) The amount drawn under the Oil Facility is balance of payment support and generally helps to meet the foreign exchange requirements of the country and particularly the additional cost involved in the import of petroleum and petroleum products

**देश में कपास की खरीद का एकाधिकार लेने का प्रस्ताव**

1094 श्री राम हेडूक : क्या वित्त मंत्री यह बताने को तैयार करेंगे कि सरकार का विचार देश में कपास की